

- (7) 3 MAX-III exchanges will be converted into MAX-II
Implementation of above programme depends on availability of equipment/line stores and departmental building.

(c) No separate funds have been provided nor any estimate sanctioned yet for erection of telephone wires/pole from Rayagada to Gunupur via Andhra Pradesh.

(d) Does not arise.

(e) Proposals stand sanctioned for connecting Block Headquarters at Ramana-guda with its sub-divisional headquarters Gunupur and Bandhugaon Block Head-quarter to sub-divisional headquarters Rayagada during 1985-86. No separate funds are required.

Modernisation of Telephone Services

4829. SHRI LAKSHMAN MALLICK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have taken active steps to modernise the telephone services in the country ;

(b) whether there have been made experiments including the eventual introduction of push button telephone (PBTS) in place of the existing instruments ; and

(c) if so, whether Government are considering to buy indigenously manufactured electronic diallers to fit into the instruments for PBTS to be manufactured by the State-owned Indian Telephone Industries ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The proposal is to introduce electronic push button telephones in place of existing electro-mechanical instruments.

(c) Indigenously manufactured and type approved electronic diallers are per-

mitted to be connected as attachments to existing telephones. Fitting them into the instruments manufactured by Indian Telephone industries is not envisaged.

Applications for Registration of Drugs Capacity

4830. SHRI JAGANNATH PATT-NAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of applications for registration of drug items received during 1982-83 and 1983-84 ;

(b) the details concerning capacity applied for, capacity granted, names of the companies, names of the items and the reasons for reduction in capacities, if any ; and

(c) the details regarding the rejected cases and those approved with reduced capacity, names of the companies and items ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) During the years 1983 and 1984 a total number of 412 applications for DGTD Registration were received. Out of these 197 registrations for the manufacture of Drugs and Pharmaceuticals were issued in 1983 and 1984. 215 applications for registration were rejected/closed in 1983 and 1984 viz, name and address of undertakings, items of manufacture, capacity and locations in respect of registration issued are being published regularly by the India Investment Centre in their monthly news letter. Copies of this publication are available in the Parliament Library.

Opening of Post Offices in Gram Panchayat Villages

4831. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the definition of the 'Gram Panchayat Villages' as adopted by the postal

authorities for opening of Branch Post Offices ;

(b) the number of Gram Panchayat Villages/Panchayats which do not have even a single post office in them at the end of the Sixth Five Year Plan i.e. 31st March, 1985 ;

(c) whether it is proposed to provide at least one Branch Post Office in each one of the Gram Panchayat Villages and ensure 100 per cent coverage by the end of the Seventh Five Year Plan ;

(d) if so, the number of Post Offices likely to be opened State-wise ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Those declared as Gram Panchayat villages by the State Government are treated as gram panchayat villages ;

(b) the number of Gram Panchayat villages/Panchayats which do not have a single post office in them at the end of the Sixth Five Year Plan i.e., 31st March 1985 is 102796 ;

(c) and (c) It is not possible to provide a post office to each one of the gram panchayat villages and ensure 100% coverage by the 7th Five Year Plan as several of the gram panchayat at villages may not justify opening of post offices due to non-fulfilment distance or financial or both the conditions of the existing norms.

(d) The 7th Five Year Plan is yet to be finalised by the Planning Commission.

Publication of Telegraph Guide Part II

4832. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the date of publication of the latest edition of the Telegraph Guide Volume II giving an alphabetical list of the Telegraph Offices in the country ;

(b) whether all such public call offices

which have to function as combined offices on phone-com. basis as distinct from those functioning on Morse Code are also included in the list ; and

(c) the total number of combined offices functioning on (i) Morse Code (ii) Phone-com. basis as on 31 March, 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) July, 1983.

(b) Yes, Sir.

(c) Morse Code—8793

Phono-com—24438

Complaints against plants and machineries supplied by BHEL

4833. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to State :

(a) whether his Ministry is aware that most of the State Electricity Boards are complaining about the plants and machineries supplied by Bharat Heavy Electricals Limited for power generating programme specially West Bengal ;

(b) if so, whether the Ministry has enquired into the matter from Bharat Heavy Electricals Limited ; and

(c) if not, whether Government propose to examine the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) BHEL's capability in the manufacture of power generating equipments is well established. In the process of indigenisation, some deficiencies were reported by some of the State Electricity Boards for which remedial measures have been taken up. In respect of supplies to West Bengal, however, no major complaint from the State Electricity Board has been reported.